

list of Missions and Delegations which visited India during 1954 was given in reply to the Starred Question No. 87 in the Rajya Sabha on the 30th August 1954, a copy of which is laid on the Table of the House. [See Appendix III, annexure No. 30.]

2. In addition, the following missions and delegations also visited this country this year:—

(i) Ceylon Parliamentary Delegation

(ii) Japanese Parliamentary Delegation

(iii) Ceylon Railway Delegation.

(iv) East German Trade Delegation.

(v) Chinese Trade Delegation.

3. A Chinese Cultural Mission will visit India this month.

4. Many of these missions and delegations can be deemed to be "good-will missions" in their own spheres.

PURCHASES

461. Th. Lakshman Singh Charak: Will the Minister of Works, Housing and Supply be pleased to state:

(a) the purchases of machinery made by the Director General of Supplies and Disposals during the years 1953-54 and 1954-55; and

(b) the names of countries from which the purchases have been made?

The Minister of Works, Housing and Supply (Sardar Swaran Singh): (a) 1953-54 Rs. 7.31 Crores.

1954-55 (upto September 1954) Rs. 4.88 Crores.

(b) India, U.K., Canada, U.S.A., Germany, Sweden, Czechoslovakia, Yugoslavia, Holland, France, Switzerland, Austria, Belgium, Denmark, Italy, Hungary, U.S.S.R., Norway Poland and Japan.

नेपाल से अनाज का निर्यात

४६२. श्री बिभूति मिश्र : क्या प्रधान मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि नेपाल सरकार ने धान, चावल और दालों के भारत निर्यात करने पर रोक लगा दी है ;

(ख) क्या यह सच है कि बहुत से भारतीय राष्ट्रजन नेपाल में खेती करते हैं , और

(ग) यदि हाँ, तो सरकार ने इन किसानों की अपनी उपज के निर्यात के बारे में क्या सुविधायें दिलाई हैं ?

The Prime Minister and Minister of External Affairs and Defence (Shri Jawaharlal Nehru): (a) No Sir. Only a temporary local ban has been imposed in one or two districts which suffered heavily by recent floods. This ban is also likely to be lifted shortly.

(b) Yes, Sir.

(c) Under the existing procedure, these farmers can export the produce of their land in Nepal on payment of export duty and without obtaining licences.

ROAD MILEAGE IN ANDHRA STATE

463. Shri C. R. Chowdary: Will the Minister of Planning be pleased to state:

(a) the mileage (i) that has been completed (ii) that is under construction and (iii) that has to be constructed under the First Five Year Plan under the head State Roads in Andhra during 1951-56 period; and

(b) the amount allocated for the purpose and the amount utilised so far?

The Deputy Minister of Planning (Shri S. N. Mishra): (a) and (b). A statement giving the required information is placed on the Table of the House. [See Appendix III, annexure No. 31.] Information regarding the mileage of roads under construction is not readily available in the Planning Commission.